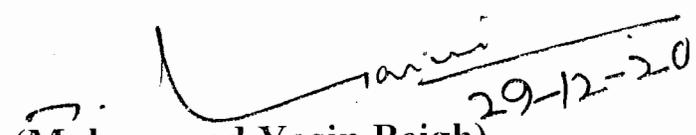


HIGH COURT OF JAMMU & KASHMIR AT JAMMU
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

CORRIGENDUM

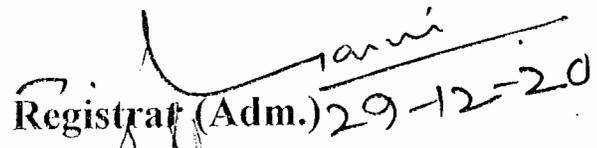
Please read **Ms. Chander Bhanu Mahajan D/O Anil Mahajan**
instead of **Mr. Chander Bhanu Mahajan S/O Anil Mahajan** bearing
Enrolment No. JK-538/2019, as mentioned in the Hon'ble High Court
of Jammu and Kashmir Notification No.1129 dated 10.01.2020.


(Mohammad Yasin Beigh)
Registrar (Adm.)

No: 24082-70/LP Dated: 29/12/2020

Copy to the: -

1. Registrar Judicial, High Court Wing Jammu/Srinagar.
2. Principal District & Sessions Judge, Jammu.
3. Secretary, Bar Council of India, New Delhi.
4. President J&K High Court Bar Association, Jammu/Srinagar.
5. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
7. ✓ CPC, e-Courts, High Court of J&K, Jammu with the request to upload the same on the official website of J&K High Court for information of all the concerned.
8. Ms. Chander Bhanu Mahajan D/O Anil Mahajan R/O H.No.39, Sec.3, Channi Himmat, Jammu for information.


Registrar (Adm.)